

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
VC AND PHYSICAL (HYBRID) MODE
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
29-04-2024 AT 10:30 AM**

**CP(IB) No. 103/7/HDB/2023
AND
IA(IBC) 861/2024 in CP(IB) No. 103/7/HDB/2023
u/s. 7 of IBC, 2016**

IN THE MATTER OF:

Sunway Opus International Pvt Ltd

...Financial Creditor

AND

Opus Developers and Builders Private Limited

...Corporate Debtor

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

ORDER

CP(IB) No. 103/7/HDB/2023

For hearing as a last chance, matter adjourned to 31.05.2024.

If settlement is not reported matter will be taken up for hearing and no further adjournments will be allowed.

IA(IBC) 861/2024

Learned Senior Counsel Mr Vivek Reddy, for applicant present through Video Conference.

Learned Counsel Ms Rithika Reddy, for respondent present through Video Conference.

This is an application to bring on record the additional documents. Perused the record. This application is allowed only for the limited purpose of receiving the same leaving it open to the respondent to comment on this documents.

Accordingly, **this application is allowed and disposed of.**

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)